

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13271/2015

(Arising out of impugned final judgment and order dated 11-11-2014 in WB No. 24062/2014 11-11-2014 in WB No. 1286/1968 passed by the High Court Of Judicature At Allahabad)

JAVED (D) TH. LRS AND ANOTHER

Petitioner(s)

VERSUS

JAMSHED ALI(D) THR LRS AND ORS.

Respondent(s)

Date : 23-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.
Mr. Ashwani Kumar, Adv.

For Respondent(s) Mr. Somiran Sharma, AOR
Mr. Utkarsh Kumar, Adv.
Mrs. Seema Sharma, Adv.
Ms. Rekha, Adv.
Ms. Shubhangi Jain, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 27.2.2024.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)